

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No.: 93/Confdl/HCS

Dated: 15/06/2022

**OFFICE ORDER**

In supersession of office order No. 13/Confdl./HCS dated 04.04.2019, Mr. Prajwal Khatiwada, Principal District & Sessions Judge, Gangtok and District & Sessions Judge, Pakyong (In-Charge) and Officer on Special Duty (OSD) to the Hon'ble, the Chief Justice, is transferred and posted as Registrar (Judicial Service), High Court of Sikkim.

He shall continue to hold additional charge as the Officer on Special Duty (OSD) to the Hon'ble, the Chief Justice and shall join his new posting on 1<sup>st</sup> July, 2022. All judgments/ orders reserved shall be pronounced within the said period.

By Order,

Sd/-  
(K.W. Bhutia)

**REGISTRAR GENERAL**

**Memo No. V(58) Confdl./HCS/2353-80**

**Dated.: 15/06/2022**

**Copy to:**

1. Mr. Prajwal Khatiwada, Principal District & Sessions Judge, Gangtok & Pakyong (I/C) and OSD to the Hon'ble, the Chief Justice.
2. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice.
3. Additional Registrar-cum-PPS to Hon'ble the Judge.
4. Deputy Registrar-cum-PS to Hon'ble Judge.
5. Secretary (IAS) to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. Principal Secretary to Hon'ble Chief Minister of Sikkim, Gangtok.
7. Chief Secretary, Government of Sikkim, Gangtok.
8. Principal Secretary, Home Department, Government of Sikkim, Gangtok.
9. Secretary, Department of Personnel, Government of Sikkim, Gangtok.
10. Advocate General, Government of Sikkim, Gangtok.
11. Additional Advocate General, Government of Sikkim, Gangtok.
12. All District & Sessions Judges.

13. Legal Remembrancer-cum-Secretary, Legal & Parliamentary Affairs Department, Government of Sikkim.
14. Member Secretary, Sikkim State Legal Services Authority.
15. Director, Sikkim Judicial Academy.
16. Chief Judicial Magistrate-cum-Sr. Civil Judge, Namchi.
17. All Sr. Civil Judge-cum-Judicial Magistrates.
18. All Civil Judge-cum-Judicial Magistrates.
19. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
20. President, Bar Association of Sikkim, Gangtok.
21. President, Namchi Bar Association, Namchi.
22. Assistant Solicitor General of India, Government of India.
23. All District Magistrates.
24. Additional Secretary, Home Department for publication in the Government Gazette.
25. P.A. to the Office of Registrar General, High Court of Sikkim, Gangtok.
26. P.A. to the Office of Registrar, High Court of Sikkim, Gangtok.
27. Judicial Section, High Court of Sikkim.
28. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
29. Notice Board
30. Guard file and
31. File.

  
15-06-2022  
**REGISTRAR**